NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.108/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CA No. 174/2017 in CP No.17/2014		
NAME OF THE COMPANY	S.K Bigstar Food Ltd		
NAME OF THE PETITIONER(S)	TM-Food Processing Ltd & Others		
NAME OF THE RESPONDENT(S)	S.K Bigstar Food Ltd &Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the (Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. 4. Azerindh	Bandius	S. Ad.		4
B. Mohan	Petitioni	Adr	9948077618	Br

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Blupert R1-3 0/0. R. Raghurandon Raco	Advocali	99666 22805	Dr.
A. Sandhya Keni Rgg- R26	Advocat	9966775282	AL

ORDER

At the request of both the parties, case is posted on 03-11-2017.

Member (T)

Member (J)

Рс